



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2013-14/201  
IDMD.PCD. 06 /14.03.06/ 2013-14

August 26, 2013

To

All RBI regulated entities

Dear Sir/Madam

**Reporting of OTC transactions in Securitized Debt Instruments**

As a measure to develop the securitized debt market and improve transparency, the reporting of Over The Counter (OTC) transactions in Securitized Debt Instruments has been enabled in Fixed Income Money Market and Derivatives Association of India (FIMMDA) reporting platform.

2. All entities regulated by the Reserve Bank should report their secondary market OTC trades in securitized debt instruments within 15 minutes of the trade on FIMMDA's reporting platform with effect from September 02, 2013.

Yours faithfully,

(K.K. Vohra)  
Principal Chief General Manager

आंतरिक ऋण प्रबंध विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 23 वीं मंज़िल, शहीद भगत सिंह मार्ग, मुंबई - 400 001, भारत  
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**हिंदी आसान है, इसका प्रयोग बढ़ाइए**

**चेतावनी:** रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन-कॉल के जरिए किसी भी व्यक्ति की जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।

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It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.